

stitute the proposed Indian Broadcasting (Programme) Service on 29.1.1985,

(b) and (c). The constitution of a new organised service of this nature involves sorting out complex issues of procedures and also requires consultation with other concerned Government Department. The Rules for the proposed IB (P)S have been under consideration in consultation with Department of Personnel and Union Public Service Commission.

(d) The retirements under Government are a normal feature and approximately 26 Group 'A' Programme Officers have retired during the period. However, promotions have taken place during this period in the normal course on the basis of existing Recruitment Rules.

(e) Government are making all efforts to expedite the constitution of the Service. It is, however, not possible to indicate the exact date by when the Service is likely to be constituted.

Seed Farms in Rajasthan and Gujarat

1240 SHRI. VIRDHI CHANDER JAIN : Will the Minister of AGRICULTURE be pleased to state:

(a) the number and location of seed farms established or proposed to be established in Rajasthan and Gujarat to meet the requirement of seeds of various food crops like wheat, bajra, oilseeds, maize, barely, paddy etc.,

(b) the estimated production of foundation seeds and certified seeds in these farms;

(c) whether the production from these farms is/will be sufficient to meet the requirement of Rajasthan and Gujarat; and

(d) if not, whether Union Government propose to assist Rajasthan and Gujarat Governments in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI. YOGENDRA MAKWANA) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Fishing Harbour at Astarang

1241. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated cost of the fishing harbour proposed to be constructed at Astarang (Nuagarh) in Orissa;

(b) whether United Kingdom has provided assistance for the purpose; and

(c) if so, the quantum of assistance provided by U.K. Government and also the Central assistance given for the project?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The estimated cost of the proposed fishing harbour project at Astarang (Nuagarh) in Orissa is Rs. 642.20 lakhs.

(b) Yes, Sir.

(c) The U.K. Government have reimbursed Rs. 22.21 lakhs for the project.

Meet on Brackish Water Fish Farming

1242. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state:

(a) whether a meeting of maritime States was convened in New Delhi to discuss about brackish water fish farming; and

(b) if so, the decision arrived at and follow up action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI. YOGENDRA MAKWANA): (a) Yes, Sir. The meeting was held on 15.5.1987.

(b) The meeting recommended to set apart 50% of the available brackish water area to be brought under brackish water aquaculture by individuals or groups of fishermen or fishermen's cooperative societies. The rest of the area was recommended to be allotted to the Public Sector and private entrepreneurs with emphasis on improving the technology in the fields of semi-intensive and intensive shrimp farming, shrimp hatchery and feed manufacturing. Minutes of the meeting have been circulated to all the Maritime States/Union Territories as a follow-up action in June, 1987.

Removal of Fishing Boats From Andhra Coast

1243. DR. T. KALPANA DEVI: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps taken to remove the fishing boats of different state fishery corporations from the Andhra Pradesh coast;

(b) whether Government are aware that such boats are permitted to fish in their own water only;

(c) whether Union Government have taken up the issue with the concerned State Governments; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The operation of the fishing boats of different State Fishery Corporations off Andhra Pradesh coast is regulated by the executive orders issued by the State Government, pending finalisation of Marine Fishing Regulation Act.

(b) to (d). Do not arise.

Poaching by Foreign Fishing Trawlers off A.P. Coast.

1244. DR. T. KALPANA DEVI: Will the Minister of AGRICULTURE be pleased to state;

(a) whether it is a fact that marine resources of Andhra Pradesh are being over-exploited due to concentration of deep-sea trawlers; and

(b) if so, the steps taken to ban all foreign joint-venture and chartered fishing boats in and around Andhra coast?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Question does not arise.

Shrimping by Foreign Trawlers off A.P. Coast

1245. DR. T. KALPANA DEVI: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of imported multipurpose fishing trawlers presently exploiting the Andhra Pradesh coast and other fishing harbours;

(b) whether these trawlers are not permitted to undertake shrimping off the coast of Andhra Pradesh

(c) the steps taken to protect the shrimp resources off Andhra Pradesh from such illegal shrimping; and

(d) the reasons for allowing these imported trawlers?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI. YOGENDRA